

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:566

ANSWERED ON:27.07.2005

COAL LINKAGE FOR CAPTIVE POWER PLANTS

Khairi Shri Chandrakant Bhaurao; Modi Shri Sushil Kumar

Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has given linkage of 20-lakh tones coal to a single institution namely National Consumer Co-Operative Federation (NCCF);

(b) if so, the reasons therefor;

(c) whether the Coal India Limited has been ignoring the demand of linkage of coal for captive power plants; and

(d) if not, the number of proposals received from Maharashtra seeking linkage of coal for captive power plants and the number of captive power plants given the linkage?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a)&(b): Yes, Sir. Government has allotted 2 million tonnes of coal per annum to M/s National Co-operative Consumers Federation of India Limited (NCCF), a Government body under the Ministry of Consumer Affairs and Public Distribution, on the recommendations of that Ministry to cater to the needs of small and tiny consumers of the country.

(c): No, Sir.

(d): A total number of 6 applications were received in the Ministry of Coal from the Captive Power plants located in Maharashtra for allocation of long-term coal linkage. In the Standing Linkage Committee (Long-term) meeting held on 2nd June, 2005 three captive power plants have been granted long-term coal linkage from Western Coalfields Limited.